

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C.P. NO. 100(ND)2016**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

**NAME OF THE COMPANY:** Mr. Gyan Prakash Sharma V/s. M/s. S.R.G. Polypet Pvt. Ltd.

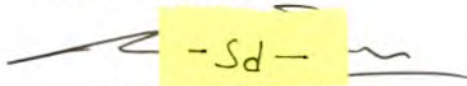
**SECTION OF THE COMPANIES ACT:** 241/242

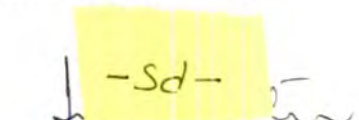
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Karan Malhotra, Advocate		
	For the Respondent (s)	: Mr. Rajan Khanna, Advocate for R-3 & 4 Mr. Naresh Kumar, Advocate for R-3 & 4 Mr. Dhananjay Mehlawat, Advocate for R-13 Ms. Shipra Bhuttan (Proxy) for R-9		

**Order**

Request for adjournment is being made by Ld. Counsel for the petitioner in CP No. 107/2014 who is also the Respondent in connected matter i.e. CP No. 100/2016 as the main counsel is in personal difficulty.

At request adjourned to 7<sup>th</sup> September, 2017. No further adjournment shall be granted.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**